

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1556

ANSWERED ON:09.12.2004

NEW COMMISSION FOR MINORITIES

Adityanath Yogi Shri ;Nair Shri P.K. Vasudevan;Owaisi Shri Asaduddin;Singh Shri Dushyant;Surendran Shri Chengara

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

to the reply given to the Unstarred Question No. 3183 regarding New Commission for Welfare of Minorities dated August, 19, 2004 and state;

(a) whether the said Commissions have since been constituted;

(b) whether the Government also propose to set up a National Commission to examine the reservation in educational institutions for socially and economically backward sections amongst religious and linguistic minorities in the country;

(c) if so, the complete details of each Commission separately including their composition terms of reference, salient features and objectives; and

(d) the time by which the said Commissions are likely to submit their reports?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes, Sir.

(b) Terms of Reference of the National Commission for welfare of socially and economically backward sections among religious and linguistic Minorities

(NCRLM) inter-alia includes the issue of reservation in educational institutions. Therefore, there is no proposal for a separate Commission.

(c) & (d) The details in respect of NCRLM have been notified vide Resolution No. 1- 11/2004-MC (D) dated 29.10.2004. The details in respect of the National Commission for Minority Educational Institutions have been notified vide No. F. 11-2/2004-MC(P) dated 16.11.2004.